174 Written Answers to [RAJYA SABHA]

Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) and (b) Tax information relating to Ex-Prime Ministers, Chief Ministers or other Legislators is not separately maintained by the Government. Moreover, such disclosure of personal tax related information of any taxpayer is prohibited under section 138 of the Income-tax Act, 1961.

Fall in tax revenue collection

1789. SHRI MOHD. ALI KHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government has missed its target of tax revenue collection by 11 per cent in the previous financial year;

(b) if so, the details thereof; and

(c) whether Government has analysed the reasons for such fall in tax revenue collection?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) The total direct tax collection for the F.Y. 2018-19 (provisional) is ₹ 11,37,685 crores against the Budget Estimate of ₹ 11,50,000 crores. The total indirect tax collection (Non-GST) for the F.Y. 2018-19 (provisional) is ₹ 3,55,816 crores against the Budget Estimate of ₹ 3,72,100 crores. Further the average gross GST collection in the F.Y. 2018-19 has been ₹ 98,114 crores (monthly) which is higher than the previous year's average gross GST collection of ₹ 89,885 crores (monthly).

The collection of Direct/Indirect taxes depend on several economic and noneconomic factors including rate of inflation, level of corporate profitability, global financial conditions, rate of foreign exchange, tax-payer compliance behavior, tax litigation success rate, efficacy of tax administration, growth in GDP (Gross Domestic Product), indirect tax policy, historical tax buoyancy, exchange rates of leading international currencies and international prices of imported goods and mix of commodities. Some of these factors affected the collection of taxes which led to the shortfall from Budget Estimate.

Waiving off charges on NEFT and RTGS

1790. SHRI MOHD. ALI KHAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has waived off the charges on NEFT and RTGS funds transfers;